

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Santosh Kumar Singh
CCJ cum Addl. Rent Controller

Room. No- 27

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC		603/18	VARUN JAIN Vs. RAJ KUMAR DEBEY (RAJ DUBEY)
2	RC ARC		1086/18	ISMAT ZEHRA Vs. SURJEET SINGH
3	Misc RC ARC		12/20	VINOD GUJRAL Vs. DAVENDER KUMAR
4	EX		526/20	ASHOK KUMAR Vs. VIKAS KAPOOR
5	EX		527/20	SUDHIR KUMAR Vs. ARUN KUMAR JAIN
Plaintiff/Petitioner Evidence				
6	RC ARC		1072/17	VIPIN CHANDRA BELWAL Vs. JAG MOHAN
7	RC ARC		1046/18	LALIT CHOUDHARY Vs. PRATAP SINGH
8	RC ARC		327/19	JAIN COOPERATIVE BANK LTD. Vs. VINAY SETHI
9	RC ARC		328/19	JAIN COOPERATIVE BANK LTD. Vs. VINAY SETHI
10	RC ARC		331/19	JAIN COOPERATIVE BANK LTD. Vs. VINAY SETHI
Misc. Arguments				
11	RC ARC		586/17	NEERAJ Vs. DILPREET SINGH GANDHI
12	RC ARC		204/18	YOGESH NARAIN GUPTA Vs. USHA RANI
13	RC ARC		220/18	RAVINDER KAUR Vs. SATISH CHANDER SHARMA
14	RC ARC		261/18	YOGESH NARAIN GUPTA Vs. FATHEY MOHD.
15	RC ARC		824/18	RANJAN KAPOOR Vs. SHYAM AHUJA @ SHYAM SUNDER AHUJA
16	RC ARC		142/19	PREM WATI Vs. MANJU PARKASH
17	RC ARC		163/19	GAURAV JAIN Vs. CHAND RATTAN GOEL
18	RC ARC		169/19	SATISH CHANDER SIKKA Vs. MOHINDER SINGH
19	RC ARC		274/19	MADHU RASTOGI Vs. GEETA PRESS
Order				
20	RC ARC		869/18	RAKSHA RANI Vs. RANI GANDHI
21	RC ARC		228/19	MAHAVIR PRASAD JAIN Vs. RAM JI LAL
22	RC ARC		231/19	MAHAVIR PRASAD JAIN Vs. MUNNI DEVI
23	RC ARC		262/19	VISHAL JAIN Vs. MAHENDER
24	RC ARC		263/19	VISHAL JAIN Vs. ANAND KUMAR
Consideration				
25	RC ARC		164/20	CHANCHAL RANI Vs. GOPAL

6/8/2020

Senior Civil Judge cum RC, Central, THC

IN THE COURT OF MS. TANIA SINGH

Civil Judge

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	366/2011	1647/16	SMT. PARVATI Vs. SHRI SHISHU PAL
2	Misc DJ	66/2013	87/16	KAUSHIK RAI VYAS Vs. M. C. D.
3	Misc DJ	67/2013	96/16	KAUSHIK RAI VYAS Vs. MS. VEENA AGGARWAL
4	Misc DJ	68/2013	99/16	KAUSHIK RAI VYAS Vs. MCD
5	CS SCJ	136/2014	1083/16	SMT VIDYAWATI Vs. SH RAVINDER KUMAR
6	CS SCJ		2869/17	SUKANT VAID Vs. CHAIRMAN DELHI JAL BOARD
7	CS SCJ		1178/18	ICICI BANK LTD Vs. VIKAS
8	Misc SCJ		470/19	J.B. INTERNATIONAL Vs. PUNIT BHATIA
9	CS SCJ		2795/19	ASHA RAM AND SONS PVT. LTD. Vs. ABHIRUCHI FOODS
10	CS SCJ		2796/19	ASHA RAM AND SONS PVT. LTD. Vs. ASHWANI GOYAL
11	CS SCJ		54/20	VISHNU DUTT SHARMA Vs. LALIT KUMAR
Plaintiff/Petitioner Evidence				
12	CS SCJ	65/2010	1210/16	JAI CHAND LALL BOTHRA Vs. NAVEEN SAXENA
13	CS SCJ	48/2016	99696/16	RAM ROOP GOEL Vs. MOHD. SAJID
14	CS SCJ		1747/16	ASHMA GOGIA Vs. AKSHAY SETHI
15	CS SCJ		2249/16	CHANDER PRAKASH Vs. CORPORATION BANK
Misc. Arguments				
16	CS SCJ	242/2013	93561/16	DR. K.R.SHARMA Vs. DR. RAKESH VERMA
17	CS SCJ		2761/19	ALL INDIA NBCC EMPLOYEES (LAL JHANDA) UNION Vs. ALL INDIA NBCC EMPLOYEES
18	Misc SCJ		59/20	SURENDER KUMAR AGGARWAL Vs. KANHAIYA LAL SHARMA
19	Misc SCJ		78/20	MANJIT SINGH Vs. SURENDER KUMAR AGGARWAL
Final Arguments				
20	CS SCJ	487/2013	96246/16	KAUSHIK RAI VYAS Vs. M.C.D
21	CS SCJ	488/2014	95571/16	J.B. INTERNATIONAL Vs. PUNIT BHATIA

N.Dok. 06/08/2020

Room No 41

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		137/18	SMT. PREETI DAWAR Vs. NEW NORTHWAYS TRANSPORT ORGANISATION
2	CS SCJ		2334/19	SMT. SUNITA Vs. SMT. SEEMA
3	CS SCJ		2955/19	ONKAR SINGH Vs. BANSAL SALES CORPORATION
4	Misc SCJ		567/19	SUNIL KUMAR DAWAR Vs. INDRAWATI DEVI
5	CS SCJ		3519/19	M/S. RUSHABH AUTOMOBILE PRIVATE LIMITED Vs. M/S. PAHAL ENTERPRISES
6	CS SCJ		3521/19	M/S DGC INDUSTRIES PVT. LTD. Vs. M/S PAHAL ENTERPRISES
Issues				
7	CS SCJ		1527/19	TARUN NARANG Vs. SH. ISH NARANG AND ORS.
Plaintiff/Petitioner Evidence				
8	CS SCJ	832/2014	96832/14	MOHD. SHAKEEL Vs. BADDAR HUSSAIN SABRI
Defendant/Respondent Evidence				
9	CS SCJ	493/2014	94824/16	K.K.JAIN Vs. MAHINDER VERMA
10	CS SCJ		1017/18	ASHA RAM AND SONS PVT LTD Vs. K.D. FOOD CHEM
Misc. Arguments				
11	CS SCJ		1564/19	NATTHAN CHAUDHARI Vs. DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT COOPERATION LTD.
Judgement				
12	CS SCJ	165/2015	97634/16	JAGDISH CHAND SHARMA ANR. Vs. PARMOD KUMAR

NDO H-6/8/20
ROOM NO-137-A

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VINOD JOSHI

Civil Judge

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:27

श्री विनोद जोशी
Sh. VINOD JOSHI
दीवानी न्यायाधीश-05 (केन्द्रीय जिला)
Civil Judge-05 (Central District)
कमरा नं. 125, प्रथम मंज
Room No. 125, First Floor
तीस हजारी न्यायालय, दिल्ली
Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	120/2015	99516/16	MANJU CHADHA Vs. INDER PAL KALRA
2	CS SCJ		921/18	AHMED MIAN Vs. FASSI UDDIN
3	CS SCJ		3376/18	NARESH KUMAR NAGPAL Vs. SANJEEV KUMAR NAGPAL
4	CS SCJ		3448/18	SUPER CLASSIC INDIA Vs. SAI HOME FURNISHING
5	CS SCJ		3449/18	SUPER CLASSIC(INDIA) Vs. INTERIOR NEST
6	Misc SCJ		636/19	AMARJEEET SINGH GULATI Vs. ANUPAM GUPTA
7	EX		278/20	KOTAK MAHINDRA BANK LIMITED Vs. GEETA BIRLA
8	EX		280/20	KOTAK MAHINDRA BANK LIMITED Vs. SARFRAZ AHMED
9	EX		282/20	KOTAK MAHINDRA BANK LIMITED Vs. NITIN ARORA
10	EX		286/20	KOTAK MAHINDRA BANK LIMITED Vs. JITENDER SHARMA
11	EX		288/20	KOTAK MAHINDRA BANK LIMITED Vs. NIKHIL TANDON
12	EX		289/20	KOTAK MAHINDRA BANK LIMITED Vs. SARFRAZ AHMED
13	Contempt Petition		7/20	SONAM SARAF Vs. BEENA SARAF
Issues				
14	CS SCJ		1872/19	SUDHIR AGGARWAL Vs. LIFE INSURANCE CORPORATION OF INDIA
15	CS SCJ		1985/19	DOLLY Vs. Proview Infrastructure Pvt. ltd
16	CS SCJ		1986/19	JADEEP KUMAR KASHYAP Vs. PROVIEW INFRASTRUCTURE PVT LTD
Plaintiff/Petitioner Evidence				
17	CS SCJ	12/2016	99791/16	RAJNIKANT Vs. RAJU MISTRI @ PANDIT
18	CS SCJ		1279/17	SHEELA DEVI Vs. DHARMANDER
19	CS SCJ		61/18	JEETU RAM Vs. STATE (NCT OF DELHI)
Defendant/Respondent Evidence				
20	CS SCJ	51/2016	220/16	SANJEEV JAIN Vs. SUBHASH CHAND JAIN
Misc. Arguments				
21	CS SCJ	794/2014	94786/16	K.K. BHARGAVA Vs. CAXTON PRESS PVT LTD
22	CS SCJ	106/2016	99192/16	PURNIMA Vs. MANJU MITTAL
23	CS SCJ		1326/19	JAMEEL Vs. AADIL
Final Arguments				
24	CS SCJ	339/2006	93994/16	KANHIYA Vs. SHRI BHAGWAN DASS
25	CS SCJ	23/2011	93277/16	PARVEEN MEHRA Vs. SH. KANHIYA
Order on Misc. Application				
26	CS SCJ		796/19	UMESH KUMAR Vs. RAMJAS FOUNDATION
Judgement				
27	CS SCJ		1083/19	PUNJAB NATIONAL BANK Vs. DHARMENDER

ND04 06/8/20

Room No 125

Senior Civil Judge cum RC, Central, TBC
 IN THE COURT OF Sh. Dhirendra Rana
 JSCC-cum-Addl. SCJ-cum-Guardian Judge
 CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:31

R.No-12

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Insolvency	11A/1980	14/16	LT. COL. H.S. SUBHA RAO Vs. KANWAL SHAMSHER
2	CS SCJ	68/2014	99206/16	HARI OM Vs. M C D
3	CS SCJ	83/2015	94805/16	AJAY KANODIA Vs. NORTH DELHI MUNICIPAL CORPORATION OF DELHI
4	CS SCJ		3307/17	NAVIN @ SONU Vs. VIDYA DEVI @ VED PUTRI
Misc./ Appearance				
5	Misc SCJ		303/17	NISAR AHMED Vs. MOHD TAQI
Misc. cases/purpose				
6	RCA SCJ		17/19	SUNITA Vs. ISHWAR LAL
7	CS SCJ		3484/19	VIKAS JAIN Vs. R.S. TRADING COMPANY
8	CS SCJ		3485/19	VIKAS JAIN (HUF) Vs. R.S. TRADING COMPANY
9	CS SCJ		380/20	NARESH KUMAR SHARMA Vs. MOHSIN AHMED
10	CS SCJ		439/20	USHA SHARMA Vs. THE STATE (GNCT OF DELHI)
11	MCA SCJ		9/20	HARDAYAL SINGH MEHTA Vs. DELHI JAL BOARD
12	Misc SCJ		116/20	KAMAL SINGH Vs. LALIT MOHAN MANUJA
13	CS SCJ		718/20	AKHAND JYOTI DURGA MANDIR BHAKT SAMITI Vs. AKHAND JYOTI DURGA MANDIR TRUST (R)
Plaintiff/Petitioner Evidence				
14	CS SCJ	185/2014	94493/16	KAMAL SINGH Vs. LALIT MOHAN MANUJA
15	Doc. Filing Civil	34586/2015	27573/16	AJAY KANODIA Vs. MOHD. MURSALEEN
16	CS SCJ		295/17	NISAR AHMED Vs. MOHD. TAQI
17	CS SCJ		1258/17	SAURABH KUMAR Vs. NAVEEN KUMAR JAIN
18	CS SCJ		3166/18	PANNA LAL Vs. LALITA
19	CS SCJ		3259/18	SITA RAM Vs. NORTH DELHI MUNICIPAL CORPORATION
20	S. Cause		2/19	VED PRAKASH BAHL Vs. TAYAL RAM
Misc. Arguments				
21	CS SCJ	241/2011	98247/16	RAM CHANDER Vs. MCD
Misc./ Arguments				
22	RCA SCJ	29/2014	1228/16	YADESHWAR KUMAR Vs. BENNATT COLEMAN CO. LTD
23	RCA SCJ	36/2015	1290/16	PARVINDER KAUR Vs. KANSHI RAM SHARMA
Misc. Arguments				
24	CS SCJ		93188/16	AINUDDIN Vs. DEPUTY COMMISSIONER OF MCD
Misc./ Arguments				
25	RCA SCJ		12/17	SUBHASH CHAND JAIN Vs. RUKMANI DEVI JAIN
26	RCA SCJ		21/17	SAVITRI GUPTA Vs. KASHMIRI LAL GUPTA (DECEASED)
Misc. Arguments				
27	CS SCJ		3260/18	NAVEEN KUMAR Vs. THE COMMISSIONER, NDMC <i>Charities</i>
28	CS SCJ		833/19	SANJAY BATRA Vs. NORTH DELHI MUNICIPAL CORPORATION
29	CS SCJ		238/20	ARTI JAITLEY Vs. NORTH DELHI MUNICIPAL CORPORATION
Judgement				
30	CS SCJ	458/2014	97964/16	DHRUV KUMAR Vs. SUMAN DEVI
Consideration				
31	CS SCJ		386/20	CHANDER PRAKASH SHARMA Vs. NORTH DELHI MUNICIPAL CORPORATION

06/8/20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	101/2013	10528/16	HDFC BANK LIMITED Vs. RAM GOPAL
2	CS DJ	727/2014	84727/14	KAUSHALIYA DEVI Vs. SANJAY TRADING CO. AND ANR
3	RCA DJ	22/2016	61548/16	NASIMUDDIN@NASIRUDDIN Vs. ZAFAR
4	CS DJ		19017/16	MOHD. ASHFAQ Vs. PHOOL SINGH → 2/7/20
5	CS DJ		20519/16	ADNAN HASAN KIDWAI Vs. M/S CHOCE DEVELOPMENT CO. (P) LTD AND ORS
6	CS DJ		517/17	ICICI Bank Vs. AKANSHA SHARMA
7	CS DJ		2210/17	ICICI BANK LIMITED. Vs. SANJAY KUMAR AND ANR
8	CS DJ		3186/17	ICICI BANK LTD. Vs. VIKAS YADAV → 4/7/20
9	CS DJ		427/18	ICICI Bank LTD Vs. LALIT KUMAR
10	CS DJ		1253/18	NARESH CHAND JAIN Vs. HARI PRASAD KAPRUWAN → 6/7/20
11	CS DJ		1401/18	GAURAV ARORA Vs. M/S EARTH INFRASTRUCTURE PVT. LTD.
12	CS DJ		1424/18	SANTOSH KUMARI ARORA Vs. M/S EARTH INFRASTRUCTURE PVT. LTD.
13	CS DJ		210/19	RENU JAIN AND ANR. Vs. CHHOT DEVI AND ANR.
14	CS DJ		211/19	RENU JAIN AND ANR. Vs. CHHOTI DEVI AND ANR.
15	CS DJ		213/19	RENU JAIN AND ANR. Vs. CHHOT DEVI AND ANR. → 7/7/20
16	MPC		4/19	ANJU GAMBHIR AND ORS. Vs. STATE
17	CS DJ		503/19	GEETA DEVI Vs. AKHTAR UDDIN JAVED
18	PC		45/19	MAMTA MADAN AND ORS. Vs. STATE AND ORS.
19	CS DJ		1000/19	ATMA PARKASH Vs. CENTRAL PUBLIC WORKS DEPARTMENT AND ANR.
20	CS DJ		1103/19	ANU BANSAL Vs. PANKAJ GAUR AND ANR
21	MPC		31/19	BHAGIRATHI DEVI Vs. STATE → 8/7/20
22	RCA DJ		15/20	DILSAD ALI AND ORS. Vs. NAIMA BEGUM AND ANR.
23	Misc DJ		91/20	VINAY KUMAR GOEL Vs. SAMPAT KUMAR
24	EX		80/20	BRIJ MOHAN PATWA Vs. GOURAV INDORIA
25	CS DJ		240/20	SURENDER KUMAR Vs. RAJENDER KUMAR (DECEASED) AND ORS.
Plaintiff/Petitioner Evidence				
26	CS DJ	153/2016	17006/16	MADHU BALA JAIN Vs. MS VINOD TEXTILES ORS.
27	CS DJ	152/2016	17007/16	MADHU BALA JAIN Vs. MS RADHA KISHAN SHYAM LAL ORS.
28	CS DJ	155/2016	17008/16	MADHU BALA JAIN Vs. MS MAYUR KALA KENDRA ORS. → 4/8/20
29	CS DJ	154/2016	17009/16	MADHU BALA JAIN Vs. MS ORNAMENT HOUSE ORS.
Misc. Arguments				
30	RCA DJ		11/18	DEEPAK DHINGRA Vs. RAKESH DHINGRA AND ANOTHER → 15/7/20
Final Arguments				
31	RCA DJ	14/2016	61677/16	SHISH PAL SINGH Vs. RAMESHWATI → 3/6/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Girish Kathpalia
District and Sessions Judge
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:20

04/06/20

S. No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	RCT ARCT		160/19	SURJIT SINGH KALRA Vs. DARSHAN LAL
Misc. cases/purpose				
2	T.P. C		33/20	AMIT DWIVEDI Vs. AAKASH EDUCATIONAL SERVICES PVT LTD AND ANR
3	T.P. C		34/20	HIMANSHU VARSHNEY Vs. AAKASH EDUCATIONAL SERVICES PVT LTD
4	T.P. C		35/20	MOHAMMED KHWAJA Vs. AAKASH EDUCATIONAL SERVICES PVT LTD
5	T.P. C		36/20	N R DANIEL KASPA Vs. AAKASH EDUCATIONAL SERVICES PVT LTD
6	T.P. C		37/20	KAVETI NAGARAJU Vs. AAKASH EDUCATIONAL SERVICES PVT LTD
7	T.P. C		38/20	VINAY KUMAR PANDEY Vs. AAKASH EDUCATIONAL SERVICES PVT LTD AND ANR
8	T.P. C		39/20	PRASHANT GAUTAM Vs. AAKASH EDUCATIONAL SERVICES PVT LTD
9	RCT ARCT		36/20	ADESH KUMAR GUPTA Vs. RAMESH JAITLEY (SINCE DECEASED) THROUGH LR
Issues				
10	CS DJ		2324/18	SHRI BHAGMAL Vs. SH. TIRLOK CHAND
11	CS DJ		1096/19	SMT. HIRA DEVI Vs. TRILOK CHAND
Plaintiff/Petitioner Evidence				
12	CS DJ		344/18	ICICI BANK LTD. Vs. CHERY ANAND
Final Arguments				
13	RCT ARCT		13/19	SUDHAKAR SINGH Vs. SUNIL BATRA
14	RCT ARCT		72/19	NUMESH ARORA Vs. MS. NAYYARAH QAISER
15	RCT ARCT		124/19	SNEH LATA Vs. KEWAL CHOPRA
16	T.P. C		143/19	GURU DUTT KANSOTIA Vs. BHARAT PETROLEUM CORPORATION LIMITED
17	T.P. C		152/19	S. PARDUMAN SINGH Vs. S. RAMANDEEP SINGH
18	RCT ARCT		184/19	ANIL KUMAR Vs. MOHD. NASEEM
19	RCT ARCT		9/20	SURJIT SINGH KALRA Vs. DARSHAN LAL
20	GP		5/20	DELHI COUNCIL FOR CHILD WELFARE Vs. AJIT SINGH
Misc. cases/purpose				
21	Cr Rev		343/2019	SEWA SINGH Vs. STATE /0 ()
22	CA		454/2019	JAIPUR GOLDEN TRANSPORT CO. (P) LTD. Vs. SHAKEEL AHMED /0 ()
Misc. Arguments				
23	Cr Rev		550/2019	UMA SHANKAR @ ANIL Vs. THE STATE (NCT OF DELHI) 839 /2015 (Timar Pur)

04/06/2020

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Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RUPINDER SINGH DHIMAN
Civil Judge

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:41

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	80/2007	96606/16	CANARA BANK Vs. MR. HARI KRISHAN OTHERS 6.8.2020
2	EX	281/2008	96314/16	MS C. L.CHIT FUND (P) LTD, Vs. SH. NARESH KUMAR GUPTA 6.8.2020
3	EX	23/2009	96443/16	STATE BANK OF INDIA Vs. A. SRINIWASAN 6.8.2020
4	EX	93/2010	96894/16	UMA DEVI Vs. BABBAN SHAH, 6.8.2020
5	EX	95/2012	95847/16	INDIAN INSTITUTE OF TECHNOLOGY Vs. KANWAR LAL 6.8.2020
6	EX	22/2013	97361/16	PRAVEEN ARORA Vs. SUNDER LAL 6.8.2020
7	EX	173/2013	95985/16	TIBBIA COLLEGE BOARD Vs. MAHARISHI PHARMACEUTICAL 6.8.2020
8	EX	2/2014	95535/16	STATE BANK OF INDIA Vs. GOKUL CHANDRA DASS 6.8.2020
9	EX	110/2014	96222/16	ROSY MALHOTRA Vs. MANOJ LUTHRA 6.8.2020
10	EX	29/2014	95135/16	MUKESH KUMAR KHURANA Vs. VIRENDER KUMAR MALHOTRA 6.8.2020
11	EX	14/2014	96259/16	MS. GOLDEN M.P.CHIT FUND Vs. MS. SUPER TRADERS 6.8.2020
12	EX	112/2014	97832/16	PRAVEENA ARORA Vs. SATINDER KUMAR 6.8.2020
13	EX	13/2015	97132/16	D.S RAJPUT Vs. RUCHI SINGH BEDI 6.8.2020
14	EX		99653/16	DELHI SC ST OBC MINORITIES AND HANDICAPPED FINANCIAL AND DEVELOPMENT CORPORATION LTD Vs. MAHESH RAHI 6.8.20
15	EX		817/17	BRIJ BHUSHAN GUPTA Vs. YOGESH CHANDRA GARG 6.8.20
16	EX		1071/17	GYAN DEVI Vs. HAQIQAT RAI 6.8.20
17	EX		790/18	ARJUN PRASAD Vs. SHIV KUMAR
18	EX		862/18	MINI BATRA Vs. M.T. BALAN 6.8.20
19	EX		1447/18	VEENA PAINTAL Vs. RUBICON INFORMATION TECHNOLOGY PRIVATE LTD. 6.8.20
20	EX		831/19	MITTAL FINSEC PVT. LTD. Vs. SUKHVINDER 6.8.20
21	EX		1199/19	EQUITAS SMALL FINANCE BANK LTD. Vs. GULVANT SINGH 6.8.20
22	EX		1572/19	RAIS AHMAD Vs. ALIMUDDIN @ M. FAHEEM 6.8.20
23	EX		1638/19	KOTAK MAHINDRA BANK LIMITED Vs. RANJAN KUMAR 6.8.20
24	EX		1700/19	MITTAL FINSEC PVT. LTD. Vs. ROHIT 6.8.2020
25	EX		1705/19	MITTAL FINSEC PVT. LTD. Vs. NEERAJ MEHRA 6.8.20
26	EX		1706/19	MITTAL FINSEC PVT. LTD. Vs. RAVI KANT RAVI 6.8.20
27	EX		1708/19	MITTAL FINSEC PVT. LTD. Vs. GUDDI 6.8.20
28	CS SCJ		3215/19	THE FEDERAL BANK LTD. Vs. VEERWATI 6.8.2020
29	EX		2605/19	AMIT SINGH Vs. SOHAN PAL SINGH 6.8.20
30	EX		2639/19	RAHISUDDIN @ CHAND Vs. MOHD. KAMIL 6.8.20
Plaintiff/Petitioner Evidence				
31	CS SCJ	131/2015	98047/16	MAHESH VERMA Vs. JAMNA PRASAD SHARMA 6.8.20
32	CS SCJ	55/2016	21/16	JAI DEVI Vs. INDER KANT JHA 6.8.20
Defendant/Respondent Evidence				
33	CS SCJ	125/2016	93281/16	VED RAM Vs. OM PRAKASH YADAV 6.8.20
34	CS SCJ		669/17	ABDUL GHAFFAR Vs. MOHD SHAHID 6.8.20
Misc. Arguments				
35	EX	244/2014	97452/16	DEVI RAM Vs. AJIT SINGH 6.8.20
36	EX		585/18	JAI PRAKASH Vs. GOVT OF NECT DELHI 6.8.20
37	EX		1605/18	R.S. LIVE MEDIA PVT LTD Vs. KLI ADVERTISING 6.8.20
38	EX SCJ		448/18	R.S. LIVE MEDIA Vs. KLI ADVERTISING 6.8.20
Final Arguments				
39	CS SCJ			
40	CS SCJ			
Plaintiff/Petitioner Evidence				
41	CS SCJ			
42	CS SCJ			
Misc. Arguments				
43	EX			
44	EX			
45	EX			
46	EX			
47	EX			
Final Arguments				
48	CS SCJ			
49	EX			

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RUPINDER SINGH DHIMAN
Civil Judge

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:41

S.No.	Case Type	Old Case No.	Case No.	Title
39	CS SCJ	130/2016	93720/16	KAMLA DEVI Vs. PURAN CHAND 6.8.20
<u>Order on Misc. Application</u>				
40	CS SCJ	108/2015	95308/16	BANSAL GENERAL STORE Vs. DELHI JAL BOARD 6.8.20
41	CS SCJ		1599/18	BILAL Vs. USMAN 6.8.20

All Cases Adjourned
on 6-8-20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		137/18	SMT. PREETI DAWAR Vs. NEW NORTHWAYS TRANSPORT ORGANISATION
2	CS SCJ		2334/19	SMT. SUNITA Vs. SMT. SEEMA
3	CS SCJ		2955/19	ONKAR SINGH Vs. BANSAL SALES CORPORATION
4	Misc SCJ		567/19	SUNIL KUMAR DAWAR Vs. INDRAWATI DEVI
5	CS SCJ		3519/19	M/S. RUSHABH AUTOMOBILE PRIVATE LIMITED Vs. M/S. PAHAL ENTERPRISES
6	CS SCJ		3521/19	M/S DGC INDUSTRIES PVT. LTD. Vs. M/S PAHAL ENTERPRISES
Issues				
7	CS SCJ		1527/19	TARUN NARANG Vs. SH. ISH NARANG AND ORS.
Plaintiff/Petitioner Evidence				
8	CS SCJ	832/2014	96832/14	MOHD. SHAKEEL Vs. BADDAR HUSSAIN SABRI
Defendant/Respondent Evidence				
9	CS SCJ	493/2014	94824/16	K.K.JAIN Vs. MAHINDER VERMA
10	CS SCJ		1017/18	ASHA RAM AND SONS PVT LTD Vs. K.D. FOOD CHEM
Misc. Arguments				
11	CS SCJ		1564/19	NATTHAN CHAUDHARI Vs. DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT COOPERATION LTD.
Judgement				
12	CS SCJ	165/2015	97634/16	JAGDISH CHAND SHARMA ANR. Vs. PARMOD KUMAR

06/08/20

(COURT NO. 137-A)

Senior Civil Judge cum RC, Central, THC

IN THE COURT OF Sh. Puneet Pahwa

Additional Rent Controller

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC	237/2015	80179/16	MS BHARTIYA HINDU SHUDHI SABHA TRUST REGD. THROUG Vs. MS ASHOKA CHEMICALS INDIA THROUGH POONAM RAHEJA ANR.
2	RC ARC		80753/16	KAILASH CHAND GOYAL Vs. RAJINDER ARORA
3	RC ARC		80766/16	KAILASH CHAND GOYAL Vs. PAWAN AGGARWAL
4	EX		2141/18	AJAY PRAKASH GUPTA Vs. JYOTI PUSTAKALYA
5	EX		2142/18	AJAY PRAKASH GUPTA Vs. BAJRANGBALI PRINTERS
6	EX		1688/19	NARENDER KR. JAIN Vs. BAL KISHAN SHARMA
7	EX		1985/19	NANAK SINGH Vs. SATPAL CHAURASIA
8	RC ARC		776/19	RAM CHARAN CHOPRA (RC CHOPRA) Vs. MOHD. HUSSAIN
9	EX		2643/19	MAHINDER MALHOTRA Vs. RAM AVTAR
10	EX		71/20	LALIT KUMAR Vs. RAM KISHAN VERMA
11	EX		72/20	SANJAY VERMA Vs. RAM KISHAN VERMA
12	EX		168/20	KAMAL PRAKASH Vs. ASLAM QURESHI
Plaintiff/Petitioner Evidence				
13	Misc SCJ	0U-12/2015	59480/16	GURDEEP KAUR Vs. SMT. SANTOSH SHARMA
14	RC ARC		617/18	OM PRAKASH Vs. BAJRANG MANGAL
Misc./ Arguments				
15	Misc Ex		43/18	DURGA DEVI Vs. ABDUL GAFFAR
Misc. Arguments				
16	RC ARC		507/19	HOTEL ZODIAC PVT LTD Vs. RAJENDER GAUBA
17	RC ARC		508/19	HOTEL ZODIAC PVT LTD Vs. ASHOK KUMAR
18	EX		1556/19	JAGDISH WADHWA Vs. VIVEK KUMAR
Order on Misc. Application				
19	Misc SCJ	20/2015	60361/16	SAJAAUDDIN Vs. MOHD. ASHIQUEEN
20	Misc SCJ	7/2016	59422/16	MOHD. FARID Vs. SHUJAUDDIN
Order				
21	RC ARC	39/2016	80493/16	SHUJAUDDIN Vs. ASHEQUEEN

6/8/20

Room No. 36,

SH. PUNEET PAHWA, ARC

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Joginder Prakash Nahar
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	137/2016	16511/16	INDER SINGH Vs. SMT. SARLA SETHI ORS.] 2/11/20
2	CS DJ	151/2016	17124/16	NAWAL KISHORE ORS. Vs. RAJEEV @ TINKU ORS.] 2/11/20
Plaintiff/Petitioner Evidence				
3	Misc DJ	19/2016	60657/16	SHANTI DEVI ORS Vs. NAWAL SINGH ORS] 25/01/21
4	CS DJ	223/2016	12091/16	SHANTI DEVI Vs. NAWAL SINGH] 25/01/21
Defendant/Respondent Evidence				
5	CS DJ	115/2016	13987/16	RAM DASS ORS Vs. MAM CHAND] 31/8/20
Misc. Arguments				
6	CS DJ	413/2008	18398/16	SMT. USHA CHHABRA Vs. KRISHAN LAL DUTTA AND ORS.] 21/10/20
7	CS DJ	198/2016	15122/16	SMT NIRMAL KANTA ORS Vs. ANIL SACHDEVA ORS] 21/10/20

Court No.
143

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Anuj Aggrawal
Additional Sessions Judge

Criminal Cause List Dated 04-04-2020 Total Cases:14

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC		324/2019	STATE Vs. DEEPU KUMAR	113 /2018 (Railway Main Delhi)
Misc. cases/purpose					
2	Cr Rev		285/2019	MOHINDER SINGH Vs. UNIVERSAL BUILDWELL PVT. LTD.	/0 0
Misc./ Appearance					
3	Cr Rev		422/2019	MALIKA SHARMA Vs. THE STATE AND ORS.	393 /2014 (I.P. Estate)
4	Cr Rev		468/2019	RAJIV ANDHIWAL Vs. THE SHO	/0 0
5	Cr Rev		553/2019	SRI RAM Vs. MEENA @ BEENA	/0 0
Prosecution Evidence					
6	SC	98/2015	28136/2016	STATE Vs. NAVEEN SOOD ORS	437 /2014 (Pahar Ganj)
7	SC	101/2015	27196/2016	STATE Vs. AKHTER ETC	194 /2010 (DBG Road)
8	SC	107/2015	28260/2016	STATE Vs. MD. YASHIR KHAN	44 /2014 (Bara Hindu Rao)
Final Arguments					
9	SC	30/2016	28429/2016	STATE Vs. MOHD. AAMIR OTHER	25 /2016 (Darya Ganj)
Arguments					
10	CA		54946/2016	PRAMOD KUMAR Vs. NAWAB SINGH	/ 0
Final Arguments					
11	SC		28803/2016	STATE Vs. DANISH ETC.	218 /2016 (Pahar Ganj)
Arguments					
12	CA		268/2019	BHARAT RATHORE Vs. THE STATE	/0 0
13	CA		273/2019	BRIJESH SHARAM Vs. AVDESH JAIN	/0 0
14	CA		314/2019	NEERAJ MAHENDRU Vs. STATE	/0 0

06
03-
20

All matter listed
for 03-06-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. POORVA MEHRA
Metropolitan Magistrate

Case No. 243

Criminal Cause List Dated 04-04-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	17/2/2014	294143/2016	STATE Vs. SHAHJJAD AHMED	66 /2013 (Chandni Mahal)
2	Ct. Cases (Main Matter : Ct. Cases/0000160/2017)		10563/2017	RITU Vs. VISHWAKANT SHARMA	/0 (Darya Ganj)
3	Cr. Case		2075/2018	STATE Vs. MOHD. ASHIF	78 /2017 (Chandni Mahal)
4	Ct. Cases		14660/2018	RUHINA KHAN Vs. FIROZ KHAN	/2018 (Nabi Karim)
5	Cr. Case		8631/2019	STATE Vs. MOHD MASOOM	314 /2016 (I.P. Estate)
6	Ct. Cases		7934/2019	SUTAPA LAMBA Vs. RAJESH LAMBA	/2019 (Rajinder Nagar)
7	Ct. Cases		10594/2019	TAMADA JAYA LAXMI Vs. TAMADA CHIRANJEEVA RAO	/2019 (Darya Ganj)
8	Ct. Cases		11147/2019	SAJIDA Vs. MOHD JUNAID	/2019 (Chandni Mahal)
9	EX CRL		175/2019	RITU Vs. VISHWAKANT SHARMA	/2019 (Darya Ganj)
10	Ct. Cases		375/2020	MAMTA GUPTA Vs. AMIT GUPTA	/2020 (Hauz Qazi)
11	EX CRL		21/2020	HEENA Vs. SHAHRUKH KHAN	/2020 (Chandni Mahal)
12	Cr. Case		1298/2020	STATE Vs. LEKH RAJ	181 /2017 (Chandni Mahal)
Prosecution Evidence					
13	Cr. Case	51/2/2015	292470/2016	STATE Vs. NADEEM	124 /2014 (Jama Masjid)
14	Cr. Case	78/2/2016	297297/2016	STATE Vs. SAGAR SHARMA	74 /2014 (Rajinder Nagar)
15	Cr. Case (Main Matter : Cr. Case/0000112/2016)		303776/2016	STATE Vs. RAJPAL CHAUHAN	501 /2015 (Hauz Qazi)
16	Cr. Case		7815/2017	STATE Vs. RAVI SINGH	182 /2014 (Kamla Market)
17	Cr. Case		8031/2018	STATE Vs. OMPRAKASH ADHLAKHA	442 /2015 (Rajinder Nagar)
18	Cr. Case		9580/2018	STATE Vs. KSHITIZ @ HULLAD	0119 /2017 (I.P. Estate)
19	Cr. Case		15536/2018	STATE Vs. TAJENDER SINGH	55 /2018 ()
20	Cr. Case		486/2019	STATE Vs. SUNIL KUMAR	23 /2017 (Darya Ganj)
21	Ct. Cases		19326/2018	KHUSHBU Vs. JABID	/2018 (Nabi Karim)
22	Cr. Case		3325/2019	STATE Vs. ARSHI	32 /2018 (Chandni Mahal)
Defence Evidence					
23	Ct. Cases	27/1/2012	517751/2016	TASKIN ISA Vs. AKBAR ALI	/0 (Darya Ganj)
24	Ct. Cases	92/6/2015	521957/2016	PINKI Vs. YOGESH SINGH ORS	/0 (I.P. Estate)
25	Cr. Case		304032/2016	STATE Vs. MEHMOOD AHMED	43 /2016 (Jama Masjid)
26	Cr. Case		12691/2018	STATE Vs. TARIQ KHAN	169 /2018 (Darya Ganj)
Final Arguments					
27	Ct. Cases	95/6/2014	525681/2016	DILNAAZ BANO Vs. NISAR KHAN	/0 (Darya Ganj)
28	Cr. Case		13820/2018	STATE Vs. MOHD IMRAN	54 /2018 (Chandni Mahal)

6-6-20

Criminal Cause List Dated 04-04-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC	126/2013	28134/2016	STATE Vs. JASBIR SINGH	34 /2013 (Prashad Nagar)
2	Cr Rev		760/2019	JOYDEV MANNA Vs. NAYAN BHUNIA AND ANRS	/0 ()
3	Dpt. Eq CRL		1/2019	DEPARTMENT Vs. CHETAN DAYAL JJA	/0 ()
For Bail					
4	Bail Matters		514/2020	STATE Vs. RAHUL	77 /2020 (Nabi Karim)
Prosecution Evidence					
5	Ct. Cases	1/2012	323002/2016	STATE Vs. DAYA SHANKAR MISHRA	186 /2011 ()
6	SC		364/2017	STATE Vs. REKHA YADAV	451 /2016 (Railway Main Delhi)
7	SC		901/2019	STATE Vs. SANDEEP	13 /2019 (DELHI CANTT. RAILWAY STATION)
Defence Evidence					
8	Cr. Case	29/2014	22/2016	SEBI Vs. ARAYA PLANTATION FARM DEVELOPERS LTD.	/0
Misc. Arguments					
9	CA	19/2015	54730/2016	RENU KALRA Vs. H.S. TOKI	0 /0 ()
Final Arguments					
10	SC	55/2015	27763/2016	HIRA SINGH LATWAL Vs. MS. MILANI	/0 (Subzi Mandi)
11	Cr. Case		52/2016	SECURITY EXCHANGE BOAD OF INDIA Vs. M/S VERSATILE PLANTATION LTD.	/0
Judgement					
12	CA		396/2018	IMRAN Vs. STATE	/0 ()

03/6/20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Kapil Kumar
Metropolitan Magistrate

Criminal Cause List Dated 04-04-2020 Total Cases:42

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases		543995/2016	SANDEEP GUPTA Vs. AJNESH AERON	/0 (Roop Nagar)
2	Ct. Cases		6136/2017	RAKESH KUMAR AHUJA PROP M/S POPULAR SCIENTIFIC CORPORATION Vs. ESCHWEILER GMBH AND CO	/0 (Roop Nagar)
(Main Matter : Ct. Cases/0010051/2017)					
3	Cr. Case		1169/2018	STATE Vs. MD. SHALIM @ SAMEER	280 /2015 (Darya Ganj)
4	Cr. Case		8560/2018	STATE Vs. SALEEM BEG	59 /2017 (Darya Ganj)
5	Cr. Case		12018/2018	STATE Vs. SAHJADA NIZAM	000236 /2018 (Darya Ganj)
6	Cr. Case		16938/2018	STATE Vs. RANJITA	106 /2018 (Roop Nagar)
7	Cr. Case		2226/2019	STATE Vs. ROHIT	46 /2018 (Darya Ganj)
8	Cr. Case		8163/2019	STATE Vs. DANISH @ RAJA	041293 /2018 (Darya Ganj)
9	Ct. Cases		9193/2019	RAJENDER PRASAD JAIN Vs. VICKY AGGARWAL	/2019 ()
Misc. cases/purpose					
10	Cr. Case		13226/2019	STATE Vs. SHIVAM	122 /2019 (Roop Nagar)
Misc./ Appearance					
11	Ct. Cases		11438/2019	OM PARKASH GOHRI Vs. OM PARKASH GUPTA	/2019 (Darya Ganj)
12	Cr. Case		13892/2019	STATE Vs. SARFRAZ	000167 /2016 (Nabi Karim)
13	Cr. Case		15552/2019	STATE Vs. CANCELLATION REPORT	296 /2019 (Nabi Karim)
14	Cr. Case		1343/2020	STATE Vs. UNTRACE	432 /2018 ()
15	Cr. Case		1549/2020	STATE Vs. UNTRACE	825 /2015 (Roop Nagar)
16	Cr. Case		1738/2020	STATE Vs. MD FAIZAN	295 /2017 (Darya Ganj)
Charge					
17	Cr. Case		306270/2016	STATE Vs. ABDUL GAFFAR @ SHANU	176 /2016 (Darya Ganj)
18	Cr. Case		843/2019	STATE Vs. TUHIRAM @ SHINTU	183 /2017 (Darya Ganj)
19	Cr. Case		967/2020	STATE Vs. SALMAN	131 /2019 (Darya Ganj)
Prosecution Evidence					
20	Cr. Case	96/ST/2014	290576/2016	STATE Vs. BILAL. ETC	435 /2014 (Roop Nagar)
21	Cr. Case	280/D/2015	297135/2016	STATE Vs. LALLU	202 /2010 (Darya Ganj)
22	Cr. Case	22/D/2015	297845/2016	STATE Vs. SULTAN AHAMED SULTANJEE	270 /2014 (Darya Ganj)
23	Cr. Case	208/D/2015	291987/2016	STATE Vs. MUJAHID	510 /2014 (Darya Ganj)
24	Cr. Case	602/D/2015	290513/2016	STATE Vs. DANISH	205 /2015 (Darya Ganj)
25	Cr. Case	59/D/2016	301535/2016	STATE Vs. DANISH	234 /2015 (Darya Ganj)
26	Cr. Case	161/D/2016	301488/2016	STATE Vs. MOHD. DANISH	30 /2015 (Darya Ganj)
27	Cr. Case		305365/2016	STATE Vs. GUPTA @ KALA	101 /2016 (Roop Nagar)
28	Cr. Case		2036/2016	STATE Vs. MOHD. IMRAN	135 /2012 (Nabi Karim)
29	Ct. Cases		5345/2017	VIJAY KAPOOR Vs. GOPI CHAND ETC.	/0 (Darya Ganj)
30	Cr. Case		13273/2017	STATE Vs. SURENDER @ TITTOO	306 /2016 (Roop Nagar)
(Main Matter : Cr. Case/0028745/2017)					
31	Cr. Case		10035/2018	STATE Vs. UNTRACE	143 /2018 (Darya Ganj)
32	Cr. Case		12751/2018	STATE Vs. RAVI PRAKASH	56 /2018 (Roop Nagar)
33	Ct. Cases		87/2019	IMRAN Vs. HINA SABIR	/2018 (Darya Ganj)

3/7/20

3/7/20

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Sh. Kapil Kumar

Metropolitan Magistrate

Criminal Cause List Dated 04-04-2020 Total Cases:42

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
35	Cr. Case		1433/2019	STATE Vs. VINAY @ RAJESH	408 /2018 (Nabi Karim)
36	Cr. Case		6844/2019	STATE Vs. SHABNAM	87 /2018 (Roop Nagar)
37	Cr. Case		11215/2019	STATE Vs. KRISHAN @BOBY	125 /2018 (Nabi Karim)
Defence Evidence					
38	Cr. Case	76/ST/2010	294091/2016	STATE Vs. RUPESH SHAH @ PARVEEN KUMAR	109 /2010 (Roop Nagar)
Misc. Arguments					
39	Ct. Cases		19190/2018	BIKASH AGARWALLA Vs. TARUN BHATIA	/2018 (Darya Ganj)
40	Ct. Cases		2787/2019	MAYANK THAKRAN Vs. ROSHNARA CLUB LTD	/2019 ()
Final Arguments					
41	Cr. Case		109/2019	STATE Vs. SANAULLAH @ SONU SHEIKH	000436 /2018 (Nabi Karim)
Judgement					
42	Cr. Case	284/D/2015	296264/2016	STATE Vs. JAI BHAGWAN	645 /2006 (Darya Ganj)

3/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Lovleen
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:10

Room No.
230

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	MACT		940/19	LILA BAJAJ (I)(SR.CITIZEN)(FIR153/19/SUBZI MANDI) Vs. HIMANSHU GAUTAM (OIC)
2	MACT		279/20	BALDEV RAJ MALHOTRA (petition) Vs. CHANDER SHEKHAR SINGH(ICICI)
Plaintiff/Petitioner Evidence				
3	MACT	634/2013	57293/16	SHRI NIWAS (I) Vs. VIRENDER SINGH (SHRI RAM GIC)
4	MACT		58368/16	IMRAN KHAN F/O, DECEASED MD. ASIF (F)(FIR379/16/BURARI) Vs. TRIBHAVAN MANDAL (SRI RAM GEN. INS.)
5	MACT		120/18	KULDEEP (I) (FIR 228/17 PS-SADAR BAZAR) Vs. GULZAR AHMAD PINCHOO
6	MACT		158/18	SARVESH w/o DECEASED HARIOM (F) (FIR NO 280/17 PS KASHMERE GATE) Vs. KULDEEP KUMAR (UNIVERSAL SOMPO GENERAL INSURANCE COMPANY)
7	MACT		131/19	PRADEEP KUMAR (RESTORED ON 16.02.2019) (I)(FIR209/15/MAURICE NAGAR) Vs. MANMOHAN (UNITED INS.)
8	MACT		332/19	SHAKSHI GUPTA LRS OF DECEASED AKSH RAJ (F)(FIR22/19/BURARI) Vs. ARUN (BAJAJ ALLINAZE)
Defendant/Respondent Evidence				
9	MACT	371/2010	57960/16	JITENDER KUMAR (I) Vs. WAZID ALI (NIA)
10	MACT		91/17	ADITYA SHARMA (I)(FIR330/16/ROOP NAGAR) Vs. RIDIMA JUNEJA

2/6/20

28/20

15/9/20

Room No-115

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Nisha Saxena
DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:14

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. Arguments				
1	OMP (COMM.)		79/19	PRASHANT GAUTAM Vs. AAKASH EDUCATIONAL SEVICES PVT LTD AND ANR
Misc. cases/purpose				
2	CS DJ		5826/18	ATLANTIC PUBLISHERS AN DISTRIBUTORS (P)LIMITED Vs. PARIDHI HEALTH CARE PVT. LTD.
3	CS (COMM)		280/19	FAQIR CHAND VINOD KUMAR AND CO Vs. UB FOODS PRIVATE LIMITED AND ORS.
4	CS (COMM)		321/19	RAHUL SAGAR Vs. ARIF
5	CS (COMM)		336/19	SANGITA SETHIA Vs. ANSHUL GARG
6	Counter Claim		20/19	M/S ATLANTIC PUBLISHERS Vs. M/S PARIDHI HEALTH CARE P. LTD.
7	CS (COMM)		693/20	SUBHASH DEY Vs. GEETA PUBLISHING HOUSE
8	CS (COMM)		717/20	M/S GUPTA FABRICS PVT. LTD. Vs. ANUBHAV KINGER PROPRIETER
Misc./ Appearance				
9	CS (COMM)		765/20	HARCHARAN SINGH BEDI Vs. TAJIT SINGH OBERAI @ NONU AND ORS
Issues				
10	CS (COMM)		1809/19	DAYANAND ANGLO-VEDIC AND ORS. Vs. D A V NAGESHWAR PUBLIC SCHOOL
Plaintiff/Petitioner Evidence				
11	CS (COMM)		474/18	PERFECT MECHANICAL INDUSTRIES Vs. DELHI JAL BOARD
12	CS (COMM)		1800/19	NITIN KUMAR Vs. ASHOK CHOUDHARY
13	CS (COMM)		757/19	DR ROSHANLAL AGGARWAL AND SONS PVT LTD Vs. ASHU HOMOEEO STORES
Misc. Arguments				
14	ARBTN		495/18	LAUREL INTERNATIONAL PUBLIC SCHOOL JALALABAD Vs. EDU SMART SERVICES PRIVATE LIMITED AND ORS.

04/05/2020

R. No. 323

R. No. 323

Senior Civil Judge cum RC, Central, THC
 IN THE COURT OF Ms. Shefall Barnala Tandon
 Administrative Civil Judge Cum Addl. Rent Control
 CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:22

S No	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		3436/18	ANUPAM ENGINEERS Vs. FIRE SECUTIRY JUNCTION
2	Succ. Court		114/19	ANNA GUPTA Vs. AMAR GUPTA
3	EX		2087/19	BIRENDER SAWHNEY Vs. MAHESH KUMAR
4	Succ. Court		152/19	SUNIL KUMAR CHOPRA Vs. STATE AND ORS
5	Succ. Court		153/19	SUNIL KUMAR CHOPRA Vs. STATE AND ORS
6	Succ. Court		154/19	SUNIL KUMAR CHOPRA Vs. STATE AND ORS
7	Succ. Court		155/19	SUNIL KUMAR CHOPRA Vs. STATE AND ORS
8	EX		2497/19	RAJPAL KAUR Vs. AMRIK SINGH
9	EX		110/20	TARA CHAND CHUTORIA Vs. THE ANJUMAN WAKIL-I-QAUM PANJABIAN
10	Succ. Court		10/20	VINEY JAIN Vs. STATE AND ORS
11	EX		221/20	S.C. BHATIA Vs. RAM SCIENTIFIC AND INDUSTRIAL RESEARCH FOUNDATION
12	Succ. Court		27/20	SUNITA RANI AND ANR Vs. STATE AND ORS
13	Succ. Court		29/20	VIVEK GUPTA Vs. STATE AND ANR
14	Succ. Court		33/20	BHAVNA AND ORS. Vs. THE STATE OF NCT OF DELHI AND ORS.
15	Succ. Court		52/20	SUNEHRI DEVI Vs. STATE (GOVT OF NCT)
Plaintiff/Petitioner Evidence				
16	Succ. Court		80/17	NAVEEN CHAWLA Vs. STATE AND ORS
17	Succ. Court		110/17	DEEPAK ARORA AND ORS Vs. STATE AND ORS
Misc. Arguments				
18	Succ. Court		32952/16	SWAMI HARI OM GIRI Vs. STATE
19	Succ. Court		74/17	Harjinder Singh Vs. State
20	* Misc SCJ		29/18	BHAWNA KAUR Vs. THE STATE AND ANR
Consideration				
21	Succ. Court		105/19	SOYUGYA MUNI CHELA Vs. THE STATE OF DELHI
22	CS SCJ		3800/19	KAPEEL JAIN Vs. R.S. TRADING COMPANY

06-08-2020

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Manoj Kumar
Metropolitan Magistrate
Criminal Cause List Dated 04-04-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		1900/2018	STATE Vs. RAJESH MANDAL	274 /2017 (Sadar Bazar)
(Main Matter : Cr. Case/0001256/2018)					
2	Cr. Case		13624/2018	STATE Vs. MANJEET SINGH	08 /2018 (Sadar Bazar)
3	Cr. Case		14375/2018	STATE Vs. CANCELLATION	206 /2015 (Civil Lines)
Misc. cases/purpose					
4	Cr. Case		7192/2019	STATE Vs. NITIN @ BAGGA	000207 /2019 (Sadar Bazar)
Misc./ Appearance					
5	Cr. Case		10758/2019	STATE Vs. VSHISHT JAIN	245 /2018 (Civil Lines)
6	Cr. Case		11591/2019	STATE Vs. CANCELLATION	47 /2018 (Sadar Bazar)
7	Cr. Case		13781/2019	STATE Vs. PREM@SHOBHIT KUMAR	166 /2019 (Sadar Bazar)
8	Cr. Case		14697/2019	STATE Vs. SOHAN LAL	30 /2019 (Civil Lines)
9	Cr. Case		355/2020	STATE Vs. MADAN THAKUR	163 /2019 (Sadar Bazar)
10	Cr. Case		1238/2020	STATE Vs. ASHOK	000797 /2019 (Sadar Bazar)
Charge					
11	Cr. Case	18/02/2016	290780/2016	STATE Vs. PANKAJ ARORA	148 /2016 (Sadar Bazar)
12	Cr. Case		1474/2020	STATE Vs. MOHD TOHID	038702 /2019 (Sadar Bazar)
Prosecution Evidence					
13	Ct. Cases	97/1/2012	528528/2016	SURENDER KUMAR SHARMA Vs. RAMESH KUMAR	/0 (Sadar Bazar)
14	Cr. Case	43/2C/2012	295562/2016	STATE Vs. SHIV KUMAR ETC.	232 /2008 (Civil Lines)
15	Cr. Case	90/2/2013	288973/2016	STATE Vs. VIJAY PAL	148 /2013 (Sadar Bazar)
16	Ct. Cases	85/C/2015	528592/2016	GIRISH KUMAR JAIN Vs. VIRENDER KUMAR	/0 (Civil Lines)
17	Cr. Case		303662/2016	STATE Vs. ANKUR AGGARWAL	70 /2015 (Civil Lines)
(Main Matter : Cr. Case/0000422/2016)					
18	Cr. Case		2896/2019	STATE Vs. ASLAM	000342 /2018 (Sadar Bazar)
19	Cr. Case		6680/2019	STATE Vs. BHARAT	54 /2019 (Sadar Bazar)
20	Ct. Cases		9569/2019	SHEELA DEVI Vs. STATE	/2019 ()
Defence Evidence					
21	Cr. Case	43/2/2012	300060/2016	STATE Vs. GOVIND RAY	21 /2011 (Sadar Bazar)
22	Ct. Cases	536/2/2012	528657/2016	STATE Vs. TARA CHAND BANSAL ETC	439 /2007 (Sadar Bazar)
23	Cr. Case		13632/2018	STATE Vs. RAJAT@ILU	89 /2018 (Civil Lines)
Arguments					
24	Cr. Case	52/2C/2013	296093/2016	STATE Vs. UNTRACE	182 /2012 (Civil Lines)
Order on Misc. Application					
25	Ct. Cases		4466/2019	NASEEM Vs. SARITA	/2019 (Sadar Bazar)
Arguments					
26	Ct. Cases		8242/2019	PARVEEN Vs. YASMEEN	/2019 ()

03/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Deepak Dabas
ASJ/SPECIAL JUDGE (NDPS)
Criminal Cause List Dated 04-04-2020 Total Cases:3

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	CA		54/2020	SONU Vs. JITENDER SHARMA	/0 ()
Charge					
2	SC		158/2019	STATE Vs. SONU@BABLU@BALLU	228 /2018 (Roop Nagar)
Prosecution Evidence					
3	SC		183/2018	STATE Vs. SATENDER KUMAR YADAV@RAKESH	168 /2017 (Crime Branch-Central Delhi)

MISC

4. St vs Subheg Singh 1025/1995, Mangal Puri

J/C Extend

5. State vs usman 03/20, NDRS

-02/06/20.

W

Room No-22

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. A.K. Sarpal
DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		405/19	CORPORATION BANK Vs. BRIJESH KUMAR NOGIA AND ORS
2	EX		741/19	FULLERTON INDIA CREDIT COMPANY LTD. Vs. YASHWAN KUMAR AND ORS. 23/06/2020
3	CS (COMM)		988/19	ICICI Bank Vs. PRATEEK JAIN
4	CS (COMM)		991/19	ICICI Bank Vs. MANOJ KUMAR
5	CS (COMM)		992/19	ICICI Bank Vs. SHIVA SHUKLA
6	CS (COMM)		998/19	ICICI Bank Vs. TANMAY ABHISHEK SAHAY
7	CS (COMM)		1306/19	ICICI Bank Vs. VIJAY BAHADUR
Misc./ Appearance				
8	CS (COMM)		1388/19	SIDDHI VINAYAK ROLLER FLOUR MILLS PVT LTD Vs. PUNJAB NATIONAL BANK 23/06/2020
Misc. cases/purpose				
9	CS (COMM)		1435/19	ICICI Bank Vs. PARMINDER KAUR AND ORS. — 25/05/2020
Misc./ Appearance				
10	CS (COMM)		2232/19	BIKANERVALA AND ANR. Vs. SATYA NARAYAN AND ANR.
Misc. cases/purpose				
11	CS (COMM)		2494/19	STATE BANK OF INDIA Vs. JITENDRA 23/06/2020
Plaintiff/Petitioner Evidence				
12	CS (COMM)		1136/19	FASHION INDIA Vs. GROVER TEX
Order				
13	CS (COMM)		428/18	NIKUNJ TRADERS Vs. JITING MOMAYA 24/04/2020
14	CS (COMM)		131/19	SIDANA SHOE MATERIAL Vs. SUMANGLAM IMPEX PRIVATE LIMITED AND ORS
15	CS (COMM)		565/19	OCEAN CABLES PVT LTD Vs. ABHITECH CABLES AND ANR

COURT ROOM NO. 324

District and Sessions Judge, Central, THC

IN THE COURT OF Mr. Rajinder Singh

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:12

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	CS DJ	124/2016	14865/16	OM PRAKASH SANGWAN Vs. MS SHRI DINESH FINVEST PVT.LTD. ORS.	
2	CS DJ		20257/16	MADHU BHANDARI Vs. JAGMOHAN BAJAJ AND OTHER	} 17/8/20
3	CS DJ	5/2016	16599/16	MOHD. IQBAL Vs. RANJIV KHANNA	
4	CS DJ		19292/16	RANJIV KHANNA Vs. SHAIKH MOHD. IQBAL	
5	M Ex		600/19	AHMED ALI Vs. GOLDEN BUILDESTATE AND COLONIZERS PVT. LTD.	} 18/8/20
6	CS DJ		33/20	FARHAN ATIQ Vs. SHEHNAZ IQBAL AND ORS	
7	RCA DJ		42/20	MOHD. KHALIL KHAN Vs. MOHD. SHAFI @ GUDDU AND OTHERS.	
Plaintiff/Petitioner Evidence					
8	CS DJ	492/2016	9876/16	AMAR NATH ARORA Vs. SHANKAR DAS ORS	} 5/8/20
9	CS DJ	76/2016	10708/16	GAURAV KUMAR Vs. LT. SH. ANAND PRAKASH SHARMA	
10	CS DJ	98/2016	15510/16	MS ASHOKA STORES Vs. MS A 2 Z FOODS (URBAN KNIGHTS)	6/8/20
Misc. Arguments					
11	CS DJ	92/2013	11728/16	AMRIT LAL AGNIHOTRI Vs. SUNDER LAL	4/8/20
Final Arguments					
12	EX	1/2012	23513/16	CENTRAL GOVT. SERVICES CO-OP. LAND GROUP HOUSING SOCIETY LTD. Vs. DEVENDER NATH SHARMA	5/6/20

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Satish Kumar

Additional Sessions Judge

Criminal Cause List Dated 04-04-2020 Total Cases:2

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
1	SC		33/2020	STATE Vs. ASHUTOSH UJJAWAL	365 /2018 (Burari) <u>24-4-20</u>
Final Arguments					
2	SC		867/2019	STATE Vs. ANKIT VED	157 /2019 (Pahar Ganj) <u>30-4-20</u>

Court No. 136

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Rajneesh kr. Gupta
DISTRICT JUDGE (COMMERCIAL COURT) - 02, CENTRAL, THC
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		81/18	ICICI BANK LIMITED Vs. ISHITA BALIYAN ——— 16.5.20
2	CS (COMM)		1591/19	AMAR KUMAR Vs. BHAGWAN DAS ——— 16.5.20
3	CS (COMM)		2624/19	ICICI BANK LIMITED Vs. CHHIDDA SINGH AND ANOTHER — 16.5.20
4	CS (COMM)		2625/19	ICICI BANK LIMITED Vs. INTZAR KHAN ——— 16.05.20
5	CS (COMM)		260/20	ICICI Bank Vs. CHANDER PRAKASH ——— 16.05.20
6	CS (COMM)		261/20	ICICI Bank Vs. ASIT TYAGI ——— 16.05.20
Order				
7	CS (COMM)		219/18	ICICI BANK LIMITED Vs. ADITYA KUMAR ——— 25.4.20

COURT - 102
District and Sessions Judge, Central, THC

IN THE COURT OF Shri Man Mohan Sharma

DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		641/19	M/S SHIB DASS AND SONS PVT LTD Vs. ARCOTECH LTD AND ANR
2	CS (COMM)		2125/19	CAMBRIDGE UNIVERSITY PRESS INDIA PRIVATE LIMITED Vs. TARUN YADAV AND ORS
3	CS (COMM)		1557/19	DHURUV PACKAGING PVT. LTD. Vs. JMS ENTERPRISES AND ANR.
4	CS (COMM)		2359/19	UCO BANK Vs. TARUN CHAWLA AND ANR
5	CS (COMM)		641/20	AJAY KUMAR SINGHAL Vs. M/S SCHON ULTRAWARES PVT. LTD.
6	CS (COMM)		642/20	SUDHIR VIG Vs. MEENU KHANNA
Misc./ Arguments				
7	CS (COMM)		2011/19	KBR HOSPITALITY PVT LTD Vs. DEEP SINGH DEOL AND ANR
Misc. Arguments				
8	Misc Dj		455/19	M/S. KBR HOSPITALITY Vs. DEEP SINGH DEOL
9	CS (COMM)		2465/19	SANJAY GUPTA Vs. KAILASH GUPTA AND ANOTHER
Final Arguments				
10	ARB. A. (COMM.)		20/19	MAHANAGAR TELEPHONE NIGAM LIMITED Vs. RUKMA DECOR AND CONSTRUTION CO.

13.5.2020

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)

COURT No. 123

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:13

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	142/2016	12960/16	RAJ PAL SHARMA Vs. PRITAM DEVI - 4/8/20
2	CS DJ	558/2016	17706/16	SUSHIL GOEL Vs. AVINASH EM PROJECTS PVT LTD - 6/8/20
3	CS DJ		6357/18	USHA GUPTA Vs. BLACK METALS PVT. LTD. - 5/8/20
4	CS DJ		6360/18	VIKAS GUPTA Vs. BLACKJACK METALS PVT. LTD. - 5/8/20
5	CS DJ		830/19	MADHU GUPTA AND ORS. Vs. HANSA KHANDELWAL AND ORS. - 6/7/20
6	CS DJ		1227/19	SAROJ KAPOOR AND ORS Vs. SUSHIL KUMAR BUBNA AND ORS - 6/7/20
7	Misc DJ		81/20	PREM KUMAR ARORA Vs. HETAL INTERNATIONAL AND ORS. - 6/7/20
Issues				
8	CS DJ		243/19	KIRAN CHAWLA AND ORS. Vs. SURJEET KAUR - 22/7/20
Defendant/Respondent Evidence				
9	CS DJ	517/2016	15681/16	JAI SINGH (SENIOR CITIZEN) Vs. KARAMVEER - 1/7/20
Misc. Arguments				
10	CS DJ		543/18	SAUD AHMED Vs. NAVED AHMED AND ORS. - 30/6/20
Final Arguments				
11	TM	69/2011	1109/16	M/S LIVING MEDIA LTD. Vs. MR. JITENDER V. JAIN - 11/5/20
Judgement				
12	CS DJ	25/2016	15099/16	LAJPAT RAI SOBTI (SENIOR CITIZEN) Vs. GOVERNMENT OF NCT OF DELHI - 7/4/20
Order				
13	ARBTN		282/18	BHARTI EXPORT OVERSEAS AND ORS Vs. MUNSHI LAL AJIT PRASAD - 9/4/20

As per verbal directions received from Ed. Presiding officer, the following dates are given

District and Sessions Judge, Central, THC

IN THE COURT OF MR. ARUN SUKHIJA

Additional District Judge(ADJ)

Court No 336

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:14

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	14/2016	10067/16	SANTOSH ARORA Vs. MOHAN LAL ARORA
2	CS DJ	12/2016	9723/16	MOHANLAL ARORA Vs. SANTOSH ARORA
3	CS DJ	303/2016	9877/16	SAVITRI VERMA(SR. CITIZEN) Vs. P.N. SEHGAL
4	CS DJ	304/2016	10133/16	P.N. SAIGAL (SR. CITIZEN) Vs. DR. (SMT.) SAVITRI VERMA ORS.
5	RCA DJ		61906/16	GURDAS SINGH (DECEASED TH LRS) Vs. HARI SINGH (DESEACEDTHR LRS)
6	RCA DJ		39/20	VASDEV NARULA Vs. SANTOSH KUMAR
Plaintiff/Petitioner Evidence				
7	CS DJ	306/2016	10478/16	SMT. GARGI SAIGAL(SR. CITIZEN) Vs. MS HOPE CONSULTING
8	CS DJ		1267/17	M/S RAWPAL SILK EXPORTERS PRIVATE LIMITED Vs. M/S SHIV SHAKTI IMPORTS PRIVATE LIMITED AND ANR
Defendant/Respondent Evidence				
9	CS DJ	287/2016	18068/16	KAMLESH Vs. DHARMENDER @ SONU
Final Arguments				
10	Misc DJ	74/2015	60705/16	SURESH CHAND Vs. RAGHUBIR SINGH
11	CS DJ	13/2016	9724/16	MOHAN LAL ARORA Vs. SANTOSH ARORA
12	CS DJ	323/2016	16222/16	RAKESH KUMAR Vs. RUKSANA PARVEEN
13	CS DJ		1269/17	M/S RAWPAL SILK EXPORTERS PRIVATE LTD Vs. PANKAJ SHARMA
14	CS DJ		4095/17	M/S HANSRAJ BRIJ MOHAN Vs. M/S SHRAVAN KUMAR SURESH KUMAR

4/6/20

court No. 354-A
Central.

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VIVEK BENIWAL
Civil Judge

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:20

Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose			
CS SCJ	24/2016	93815/16	BALBIR KAUR Vs. J.M. CHIMA - 06/08/20
Misc./ Appearance			
CS SCJ		2384/18	ANJUM @ FARZANA Vs. AFTAB AND OTHERS - 06/08/20
Misc. cases/purpose			
CS SCJ		2459/19	WELCOME SAREE CREATION PVT. LTD. Vs. VIKRANT SILK-STORE - 06/08/20
CS SCJ		2461/19	MAHALAKSHMI TEXTILE TRADERS (P) LTD. Vs. RACHNA FEMINA - 06/08/20
CS SCJ		3047/19	M/S A.S. BUILDER Vs. SATENDER TYAGI - 06/08/20
CS SCJ		3117/19	ASIMA BEGUM Vs. ZARINA BEGUM - 06/08/20
CS SCJ		3581/19	RAJESH KUMAR THAKUR Vs. HIMANSHU GUPTA AND ORS. - 06/08/20
Misc SCJ		595/19	SHAFIA AND ORS. Vs. RUQSANA AND ANR - 06/08/20
CS SCJ		3615/19	DHARAM PAL Vs. ALOK MALIK - 06/08/20
CS SCJ		3035/17	BIKRAMA PRASAD Vs. ASSOCIATED COMPOSITE MATERIALS PVT LTD - 06/08/20
CS SCJ		58/19	KRISHAN MOHAN GUPTA Vs. VISHNU PRASAD GUPTA AND ANR - 06/08/20
Misc./Petitioner Evidence			
CS SCJ		2050/18	PROFESSIONAL BOOK PUBLISHRS Vs. AVINASH NANDA - 06/08/20
CS SCJ		2643/18	M/S ECHOLAC LEATHER Vs. M/S APOLLO BAGS - 06/08/20
CS SCJ		3117/18	SHRI ATHAR Vs. SHAMIM ALI - 06/08/20
CS SCJ		5/19	VIJAY BHOOSHAN BHARGAVA Vs. BHAGAT SINGH - 06/08/20
Misc. Arguments			
CS SCJ		704/18	TRISHCHEY TUSHIR Vs. POONAM - 06/08/20
CS SCJ		1063/18	RAVI SHARMA Vs. NORTH DELHI MUNICIPAL CORPORATION - 06/08/20
CS SCJ		46/19	MANOJ KUMAR MITTAL Vs. MUKUL MITTAL - 06/08/20
CS SCJ		848/19	MEHAR ELAHI Vs. BSES YAMUNA POWER LTD. - 06/08/20
Misc Arguments			
CS SCJ		757/19	SITA @ SUNITA Vs. CHARAN DASS - 06/08/20

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Deepali Sharma
Additional Sessions Judge

COURT No.
116

Criminal Cause List Dated 04-04-2020 Total Cases:3

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
1	SC		2/2020	STATE Vs. SUHAIB KHAN	379 /2019 (Nabi Karim)
Prosecution Evidence					
2	SC		467/2018	STATE Vs. VENU	44 /2018 (Railway Main Delhi)
Judgement					
3	SC	59/2016	28237/2016	STATE Vs. KAMRE ALAM @ KAMRUL	282 /2016 (Sarai Rohilla)

03/06/2020

02/06/2020

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. POORVA MEHRA
Metropolitan Magistrate
Criminal Cause List Dated 04-04-2020 Total Cases:28

POORVA MEHRA
Metropolitan Magistrate
Mahila Court-01, (Central District)
Room No. 343,
Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<u>Misc./ Appearance</u>					
1	Cr. Case	17/2/2014	294143/2016	STATE Vs. SHAHJJAD AHMED	66 /2013 (Chandni Mahal)
2	Ct. Cases (Main Matter : Ct. Cases/0000160/2017)		10563/2017	RITU Vs. VISHWAKANT SHARMA	/0 (Darya Ganj)
3	Cr. Case		2075/2018	STATE Vs. MOHD. ASHIF	78 /2017 (Chandni Mahal)
4	Ct. Cases		14660/2018	RUHINA KHAN Vs. FIROZ KHAN	/2018 (Nabi Karim)
5	Cr. Case		8631/2019	STATE Vs. MOHD MASOOM	314 /2016 (I.P. Estate)
6	Ct. Cases		7934/2019	SUTAPA LAMBA Vs. RAJESH LAMBA	/2019 (Rajinder Nagar)
7	Ct. Cases		10594/2019	TAMADA JAYA LAXMI Vs. TAMADA CHIRANJEEVA RAO	/2019 (Darya Ganj)
8	Ct. Cases		11147/2019	SAJIDA Vs. MOHD JUNAID	/2019 (Chandni Mahal)
9	EX CRL		175/2019	RITU Vs. VISHWAKANT SHARMA	/2019 (Darya Ganj)
10	Ct. Cases		375/2020	MAMTA GUPTA Vs. AMIT GUPTA	/2020 (Hauz Qazi)
11	EX CRL		21/2020	HEENA Vs. SHAHRUKH KHAN	/2020 (Chandni Mahal)
12	Cr. Case		1298/2020	STATE Vs. LEKH RAJ	181 /2017 (Chandni Mahal)
<u>Prosecution Evidence</u>					
13	Cr. Case	51/2/2015	292470/2016	STATE Vs. NADEEM	124 /2014 (Jama Masjid)
14	Cr. Case	78/2/2016	297297/2016	STATE Vs. SAGAR SHARMA	74 /2014 (Rajinder Nagar)
15	Cr. Case (Main Matter : Cr. Case/0000112/2016)		303776/2016	STATE Vs. RAJPAL CHAUHAN	501 /2015 (Hauz Qazi)
16	Cr. Case		7815/2017	STATE Vs. RAVI SINGH	182 /2014 (Kamla Market)
17	Cr. Case		8031/2018	STATE Vs. OMPRAKASH ADHLAKHA	442 /2015 (Rajinder Nagar)
18	Cr. Case		9580/2018	STATE Vs. KSHITIZ @ HULLAD	0119 /2017 (I.P. Estate)
19	Cr. Case		15536/2018	STATE Vs. TAJENDER SINGH	55 /2018 ()
20	Cr. Case		486/2019	STATE Vs. SUNIL KUMAR	23 /2017 (Darya Ganj)
21	Ct. Cases		19326/2018	KHUSHBU Vs. JABID	/2018 (Nabi Karim)
22	Cr. Case		3325/2019	STATE Vs. ARSHI	32 /2018 (Chandni Mahal)
<u>Defence Evidence</u>					
23	Ct. Cases	27/1/2012	517751/2016	TASKIN ISA Vs. AKBAR ALI	/0 (Darya Ganj)
24	Ct. Cases	92/6/2015	521957/2016	PINKI Vs. YOGESH SINGH ORS	/0 (I.P. Estate)
25	Cr. Case		304032/2016	STATE Vs. MEHMOOD AHMED	43 /2016 (Jama Masjid)
26	Cr. Case		12691/2018	STATE Vs. TARIQ KHAN	169 /2018 (Darya Ganj)
<u>Final Arguments</u>					
27	Ct. Cases	95/6/2014	525681/2016	DILNAAZ BANO Vs. NISAR KHAN	/0 (Darya Ganj)
28	Cr. Case		13820/2018	STATE Vs. MOHD IMRAN	54 /2018 (Chandni Mahal)

All cases will be listed on d. 06/06/2020

POORVA MEHRA
Metropolitan Magistrate
Mahila Court-01, (Central District)
Room No. 343,
Tis Hazari Courts, Delhi

Ms. Pinki
R.No. 202

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Pinki
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Counter Claim		5/19	BINDAL SMELTING PVT. LTD. Vs. JAI GURUJI TRADING CO.
2	CS (COMM)		345/19	VALLABH SAREE EMPORIUM Vs. BANDAN SAREE AND SUIT AND ORS.
3	CS (COMM)		1100/19	ICICI BANK LIMITED Vs. ANDEEP KAPOOR
4	CS (COMM)		2988/19	CORPORATION BANK Vs. RAKESH
5	CS (COMM)		2989/19	LEVI STRAUSS AND COMPANY Vs. BRAINT DENIMS
6	CS (COMM)		2990/19	CORPORATION BANK Vs. SAVITA VALECHA AND ANR
7	CS (COMM)		857/20	SIR GANGA RAM HOSPITAL Vs. RINKI RANI PANDEY
Issues				
8	CS (COMM)		134/19	BINDAL SMELTING PVT LTD Vs. JAI GURUJI TRADING CO.
Case Management Hearing / Pre - Trial Conference				
9	CS (COMM)		1360/19	M/S. R.B. ENTERPRISES Vs. DALIAN PRESTIGE CEREALS
10	CS (COMM)		1677/19	ICICI BANK LIMITED Vs. PIYUSH SHARMA
Plaintiff/Petitioner Evidence				
11	CS (COMM)		2/18	ICICI Bank LIMITED (COMMERCIAL) Vs. SONAM CHADHA
12	CS (COMM)		410/19	DALIAN PRESTIGE CEREALS CO. LTD. Vs. R. B ENTERPRISES AND ORS.
Final Arguments				
13	CS (COMM)		2922/19	SHOBHA RANI SINGHAL Vs. PUNJAB NATIONAL BANK
Judgement				
14	CS (COMM)		322/20	ICICI Bank Vs. GYAN PRAKASH SINGHLA
15	CS (COMM)		422/19	ICICI Bank Vs. EKTA VIJAY
16	CS (COMM)		2460/19	HIMANSHU BANSAL SOLE PROPRIETOR M/S BANSAL ELECTRIC CONTRACTOR Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR
Order				
17	CS (COMM)		2577/19	SUREKHA DESIGNS PVT. LTD. Vs. M/s ABHILASHA COLLECTION
Judgement				
18	CS (COMM)		2928/19	ICICI BANK LIMITED Vs. JAGDISH PRASAD

COURT ROOM NO. 14

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Mohd. Farrukh
Special Judge

Criminal Cause List Dated 04-04-2020 Total Cases:13

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
1	SC		792/2019	STATE Vs. LEKHAN @ LEELARAM AND ANOTHER	133 /2019 (DBG Road)
2	SC		143/2020	STATE Vs. ANURAG	7 /2020 (GULABI BAGH)
Prosecution Evidence					
3	SC	19/2014	27565/2016	STATE Vs. SUMAN	192 /2013 (Kamla Market)
4	SC	27/2016	28513/2016	STATE Vs. MOHD. SHEHZAD	582 /2015 (Darya Ganj)
5	SC	66/2016	27253/2016	STATE Vs. ASHU	104 /2016 (Civil Lines)
6	SC		11/2017	STATE Vs. SAJID ALI	130 /2016 (Bara Hindu Rao)
7	SC		98/2017	STATE Vs. SANTOSH KUMAR PASWAN	95 /2016 (Civil Lines)
8	SC		32/2020	STATE Vs. SAMEER ALI	224 /2019 (Kamla Market)
Statement of Accused					
9	SC		491/2017	STATE Vs. RANJEET KUMAR YADAV	72 /2017 (GULABI BAGH)
Defence Evidence					
10	SC		29030/2016	STATE Vs. MD. ABID HUSAIN	485 /2016 (Burari)
Final Arguments					
11	SC	32/2016	28583/2016	STATE Vs. SUNIL YADAV	41 /2016 (Kashmere Gate)
Arguments					
12	CA		94/2020	ANIL KUMAR Vs. STATE	/0 ()
Order on Sentence					
13	SC		28735/2016	STATE Vs. ABDUL RAHIM	268 /2016 (Burari)

all case for 02/6/20

02/6/20

Room No. 119

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Naveen Kumar Kashyap
Additional Sessions Judge

Criminal Cause List Dated 04-04-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Cr Rev		106/2020	CHANDER SINGH BAJAJ Vs. RAJESH KUMAR(CHAIWALA)	/0 ()
Misc./ Appearance					
2	Cr Rev		112/2020	POOJA Vs. STATE	/0 ()
3	SC		171/2020	STATE Vs. BRIJ MOHAN	268 /2019 ()
Prosecution Evidence					
4	SC	8/2014	27300/2016	STATE Vs. AMANDEEP SINGH @ GHOSA ETC.	445 /2011 (Sarai Rohilla)
5	SC		128/2017	STATE Vs. ROHIT	111 /2012 (Civil Lines)
Arguments					
6	CA		350/2019	TASSADUQ HUSSAIN JOO Vs. WILD LIFE CRIME CONTROL BUREAU(NR)	/0 ()
7	CA		351/2019	SYED FEROUZE Vs. WILD LIFE CRIME CONTROL BUREAU (NR)	/0 ()

→ 02/06/2020

नवीन कुमार कश्यप
NAVEEN KUMAR KASHYAP
अति सत्र न्यायाधीश
Addl. Sessions Judge
(केन्द्रीय)-04
(Central)-04
कमरा नं. 119, प्रथम तल
Court No. 119, 1st Floor
तीस हजारी न्यायालय, दिल्ली-54
Tis Hazari Courts, Delhi-54

COURT - 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 04-04-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC	26/2013	27234/2016	STATE Vs. DEEPAK AND ORS. - 10-07-2020	222/2012 (Prashad Nagar)
Misc./ Appearance					
2	Ct. Cases	1600/2014	325521/2016	BSES YAMUNA POWER LTD. Vs. MASOOD PRACHA - 28-07-2020	0 (Bata Hindu Rao)
3	SC	53/2015	28089/2016	STATE Vs. YUSUF - 28-07-2020	83/2014 (Chandni Mahal)
Misc. cases/purpose					
4	Ct. Cases		327811/2016	BSES RAJDHANI POWER LTD. Vs. NEER JAHAN - 06-07-2020	70
Misc./ Appearance					
5	Ct. Cases		328012/2016	BSES RAJDHANI POWER LTD. Vs. KAMLESH	10
6	Ct. Cases		328017/2016	BSES RAJDHANI POWER LTD. Vs. RAKESH AND ANR	10
7	Ct. Cases		328078/2016	BSES RAJDHANI POWER LTD. Vs. PASID	10
8	Ct. Cases		328080/2016	BSES RAJDHANI POWER LTD. Vs. FIRDOSH	10
9	Ct. Cases		328087/2016	BSES RAJDHANI POWER LTD. Vs. PAPPU AND ANR	10
10	Ct. Cases		328224/2016	BSES RAJDHANI POWER LTD. Vs. KAMLA	10
11	Ct. Cases		328245/2016	TATA POWER DELHI DISTRIBUTION LTD. Vs. BATTO AND ANR	10
12	Ct. Cases		328284/2016	BSES RAJDHANI POWER LTD. Vs. VISHNU SHARMA	10
13	Ct. Cases		328573/2016	BSES YAMUNA POWER LTD. Vs. MURARI LAL AND ANR. - 06-07-2020	10 (Anand Park)
14	Ct. Cases		975/2018	BSES RAJDHANI POWER LTD. Vs. RISHNA DEVI	10 (Punjabi Bagh)
Misc. cases/purpose					
15	Ct. Cases		1100/2018	BSES RAJDHANI POWER LTD. Vs. SUSHILA	10
16	Ct. Cases		1103/2018	BSES RAJDHANI POWER LTD. Vs. KRISHNA	10
Misc./ Appearance					
17	SC		1082/2018	STATE Vs. MD. SAJID	611/2014 (I.P. Estate)
18	Ct. Cases		68/2019	BSES YAMUNA POWER LTD. Vs. MOHD. AMIR AND ANR.	10 (Darya Ganj)
19	SC		175/2019	STATE Vs. SHIMLA AND ORS	90/2016 (I.P. Estate)
20	SC		216/2019	STATE Vs. SATWINDER SINGH	224/2015 (Patel Nagar)
21	SC		342/2019	STATE Vs. KAMAL GUJJAR @ KAMALJEET	21/2018 (Mianwali Nagar)
22	SC		816/2019	STATE Vs. PRAVEEN	518/2018 (Nangloi)
23	SC		1010/2019	STATE Vs. UNTRACE	559/2016 (Prashad Nagar)
Consideration					
24	Ct. Cases		1532/2019	BSES YAMUNA POWER LTD. Vs. SACHIN AND ANR - 09-07-2020	10 (Darya Ganj)

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Deepika Singh
Metropolitan Magistrate
Criminal Cause List Dated 04-04-2020 Total Cases:29

COURT NO.
149

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. / Appearance					
1	Ct. Cases	147/1/2014	528150/2016	ROOPA Vs. SHYAM DASS	/0 (Subzi Mandi)
2	Cr. Case	90/2/2016	300425/2016	STATE Vs. BABLU	100 /2016 (Timar Pur)
3	Ct. Cases		13274/2017	ANURADHA SHARMA Vs. RISHIKESH KUMAR RAI	/0 (Burari)
4	Ct. Cases		10364/2018	ROOPA Vs. SHYAM DASS	NA /2018 (Subzi Mandi)
5	Ct. Cases		12667/2018	MONIKA Vs. INDIRA DEVI	/2018 (Timar Pur)
6	Ct. Cases		12902/2018	KIRAN Vs. RAM	/2018 (Burari)
7	Ct. Cases		18497/2018	LALITA @ SEEMA Vs. SAJAN	/2018 (Burari)
8	Ct. Cases		6552/2019	SIDDHARTH Vs. SEEMA	/2019 (Timar Pur)
9	Ct. Cases		8595/2019	GARIMA TOMER@GARIMA AKSHAY SOLANKI Vs. AKSHAY SOLANKI	/2019 (Burari) - 4-7-20
10	Ct. Cases		9255/2019	KANCHAN Vs. SANJAY SINGH	/2019 (Kashmere Gate)
11	Ct. Cases		10820/2019	GULABSHA Vs. ASHRAF	/2019 ()
12	Ct. Cases		13169/2019	KIRAN JAIN Vs. SUMEET JAIN	/2019 (Burari)
13	Cr. Case		496/2020	STATE Vs. NARENDER KUMAR	82 /2017 (Subzi Mandi)
14	Cr. Case		497/2020	STATE Vs. MANAK OJHA	208 /2017 (Subzi Mandi)
15	Cr. Case		498/2020	STATE Vs. RAHUL TYAGI	586 /2018 (Burari)
16	Ct. Cases		1834/2020	SONAM BADAR Vs. LAXMI KANT BADAR	/2020 ()
Charge					
17	Cr. Case		2784/2017	STATE Vs. RAJ KUMAR	0215 /2016 (Kashmiri Gate (Metro))
Prosecution Evidence					
18	Cr. Case	1/2/2011	293865/2016	STATE Vs. DIVAYA BAHL	20 /2010 (Timar Pur)
19	Cr. Case	92/2/2014	297424/2016	STATE Vs. PARVEEN KUMAR	51 /2014 (Timar Pur)
20	Cr. Case	4/2/2016	294047/2016	STATE Vs. MANISH KUMAR	228 /2015 (Subzi Mandi)
21	Cr. Case	152/2/2016	293804/2016	STATE Vs. NEELAM	928 /2015 (Timar Pur)
22	Cr. Case		13370/2019	STATE Vs. DEEPAK KUMAR	260 /2019 (WAZIRABAD)
Misc. Arguments					
23	Ct. Cases	196/1/2013	520390/2016	RICHA TRIPATHI Vs. RINKU BABU TRIPATHI	/0 (Timar Pur)
24	Ct. Cases		13405/2019	RINKI KUMARI Vs. VIJAY PRASAD SINGH	/2019 ()
Arguments					
25	Ct. Cases	23/1/2013	511431/2016	PRABHA Vs. DEEPAK @ BABLOO	/0 (Subzi Mandi)
26	Ct. Cases		2130/2017	MEENA DEVI Vs. ANIL SINGH	/0 (Burari)
27	Ct. Cases		16695/2017	SEEMA Vs. SIDDHARTH	/0 (Timar Pur)
28	Cr. Case		3518/2018	STATE Vs. ANKUIR GUPTA	342 /2017 (Subzi Mandi)
29	Ct. Cases		6346/2019	GEETA Vs. BHASKARNAND	/2019 ()

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Hem Raj
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		19767/16	SHEEL GROVER Vs. BALDEV KHOSLA
2	RCA DJ		80/18	UMESH KUMAR AND OTHERS Vs. SHIV KUMAR AND OTHERS
3	RCA DJ		81/18	UMESH KUMAR AND OTHERS Vs. SHIV KUMAR AND OTHERS
4	CS DJ		330/19	MUKESH KUMAR SHARMA Vs. MANOJ KUMAR SHARMA AND ORS.
5	CS DJ		1236/19	GURCHARAN SINGH Vs. MANDEEP SINGH
6	CS DJ		115/20	ANIL KUMAR SINGH Vs. M/S UAS PHARMACEUTICALS (INDIA) PVT. LTD.
7	M Ex		95/20	NAVEEN JUNEJA Vs. RITA R SHARMA
Plaintiff/Petitioner Evidence				
8	CS DJ	184/2015	10771/16	MUKESH NATH Vs. SHRI RIAZUDDIN
Defendant/Respondent Evidence				
9	CS DJ		2450/17	ANIL DALMIA Vs. NISHITH PATHAK AND ORS
Misc. Arguments				
10	ARBTN	55/2016	84191/16	ADARSH SHARMA ORS Vs. CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.
11	CS DJ	156/2016	17832/16	PAWAN KUMAR JAIN Vs. NARENDER KUMAR JAIN
12	CS DJ		20090/16	NIRMALA DEVI Vs. NET RAM
13	CS DJ		458/17	PARDEEP VIG Vs. PAWAN KHANNA
14	RCA DJ		197/17	KRISHNA DEVI Vs. YOGENDER KUMAR ZONSA AND ORS.
15	Misc DJ		573/18	SITAWANTI Vs. TARUNA CHOPRA AND ORS.
16	CS DJ		100/19	SITAWANTI Vs. TARUNA CHOPRA
17	CS DJ		292/20	M/S SHEETAL IMPEX PRIVATE LIMITED Vs. M/S MONEY MISHRA FINANCIAL SERVICES AND ORS.
18	CS DJ		293/20	VAGMI FINANCIAL PVT. LTD. Vs. M/S MONEY MISHRA FINANCIAL SERVICES AND ORS.
Final Arguments				
19	CS DJ	44/2014	12341/16	H.D.F.C. Vs. MS. O.E. SEBASTIAN
20	CS DJ	534/2015	18043/16	IDBI BANK LTD Vs. SH. AMARJIT SINGH ARORA
Order on Misc. Application				
21	CS DJ		197/19	DEEPAK KUMAR MITTAL Vs. MOHD. SALEEM

4-6-20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Vipin Kharb
Senior Civil Judge Cum Rent Controller
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	97/2016	94754/16	OMWATI Vs. DAYANAND
2	CS SCJ	96/2016	94753/16	DAYA NAND Vs. OM WATI
Misc./ Appearance				
3	EX	281/2013	97501/16	ROSHAN LAL Vs. NAND LAL
Misc. cases/purpose				
4	CS SCJ		94/20	RAVI SHANKAR MEHRA Vs. NAYSAA LIFE SCIENCE
5	CS SCJ		315/20	ICICI BANK LTD. Vs. MAHESH MISHRA
6	RC ARC		145/20	KAILASH CHANDER JAIN Vs. SAROJ JAIN
Plaintiff/Petitioner Evidence				
7	RC ARC	E-154/2012	79800/16	YOGESH CHANDRA Vs. GOPAL KISHAN
8	CS SCJ	536/2013	95293/16	SH. KESHAV DASS JHA (FY) Vs. BANARSI DASS RELHAN
9	Misc SCJ		410/19	OMWATI Vs. DAYANAND (DECEASED)
10	CS SCJ		33/20	SHREE MARUTI COURIER SERVICES PVT. LTD. Vs. RAJIV GUPTA
Defendant/Respondent Evidence				
11	Misc SCJ	29/2014	59701/16	JANAK KAPOOR Vs. MS ALBION PLYWOOD
Misc. Arguments				
12	RC ARC	E-724/2014	79950/16	SMT.PUSHPA LATA SHARMA Vs. MOHD.AHAMED
13	RC ARC	E-732/2014	79954/16	PUSHPA LATA SHARMA Vs. ALLAHABD BANK
14	RC ARC	E-723/2014	79955/16	PUSHPA LATA SHARMA Vs. MR.AZIZ-UR-REHMAN
15	RC ARC	E-731/2014	80073/16	SARLA SHARMA Vs. ALLAHABAD BANK
Misc./ Arguments				
16	RCA SCJ		19/17	BHAGAT SINGH Vs. VED PRAKASH
Misc. Arguments				
17	RC ARC		31/20	PRAMOD KUMAR JAIN Vs. KANWAL INDER PAL SINGH
Final Arguments				
18	RC ARC	E-675/2014	77684/16	PARSHOTTAM LAL Vs. MS NEW LIGHT TRADING COMPANY ANR

R. No. 11

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MS. CHARU ASIWAL
Civil Judge, Court Room No. 231

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:22

Next Date of hearing

1	EX 97597/16 SMT. VEENA MEHTA Vs. OM PARKASH	06.08.20
2	EX 97598/16 SMT. VEENA MEHTA Vs. OM PARKASH MEHTA	06.08.20
3	CS SCJ 1181/19 AMAN ELECTRICALS Vs. OPTIMUM CONTRACTS PVT. LTD.	06.08.20
4	CS SCJ 1363/19 M/S SHAILJA PAPERS LIMITED Vs. M/S ENDOIN	06.08.20
5	CS SCJ 2339/19 VIPAN JAIN Vs. CRC DEVELOPERS AND ASSOCIATES	06.08.20
6	CS SCJ 2672/19 DELHI SHOE CO. Vs. SHREE ENTERPRISES	06.08.20
7	CS SCJ 2709/19 ICICI BANK LIMITED Vs. USHA KOLI	06.08.20
8	Misc SCJ 487/19 VIKAS MUDGAL Vs. MAYA DEVI	06.08.20
9	EX 2640/19 SH. HANUMAN MANDIR TRUST COMMITTEE Vs. DULARI	06.08.20
10	CS SCJ 3150/18 AJAY SALES CORPORATION Vs. NAYA KASHMIR IND	06.08.20
11	CS SCJ 95892/16 RAM AVTAR TULSIAN (HUF) Vs. NIKHIL NARSARIA	06.08.20
12	CS SCJ 1182/16 GEETA MALHOTRA Vs. GURDITTA MAL	06.08.20
13	CS SCJ 434/17 ABHAY KUMAR Vs. RAM ACHAL YADAV	06.08.20
14	CS SCJ 2671/18 M/S MAHIMA TEXTILES Vs. M/S SMRITI CLOTH EMPORIUM	06.08.20
15	CS SCJ 2167/16 HAFIZ TANZEEM AHMED Vs. SATPAL MOONGA	06.08.20
16	CS SCJ 2/16 PURUSHOTTAM DAS Vs. MAHESH KUMAR	06.08.20
17	CS SCJ 1800/17 SMT. SHYAM WATI Vs. NARESH SACHDEVA	06.08.20
18	CS SCJ 1818/18 HARI MOHAN YADAV Vs. X SONI SYSTEMS PVT LTD	06.08.20
19	CS SCJ 3569/18 HARIPAL SINGH TANDON Vs. MAYA	06.08.20
20	CS SCJ 96221/16 TILAK JAIN Vs. PREM LATA JAIN	06.08.20
21	CS SCJ 96168/16 OM PRAKASH Vs. DINESH	06.08.20
22	Counter Claim 31/19 CHANDER PRAKASH Vs. OM PRAKASH	06.08.20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RAHUL VERMA
Civil Judge, Court Room No. 347

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:19

			Next Date of hearing
1	CS SCJ 97309/16	SH. JAGDISH KUMAR Vs. SH. RAVISH KUMAR	06.08.20
2	Misc SCJ 60017/16	SH. A.R. SINGH Vs. MRS. MADHURI GUPTA ANR.	06.08.20
3	CS SCJ 95985/16	A.R.SINGH ADVOCATE Vs. MADHURI GUPTA	06.08.20
4	EX 97055/16	DHEERAJ KUMAR Vs. CHANDA VERMA	06.08.20
5	EX 96663/16	SH. DHEERAJ KUMAR Vs. SMT. CHANDA VERMA ANR.	06.08.20
6	Misc SCJ 335/18	RITESH KUMAR GUPTA Vs. NITIN GUPTA	06.08.20
7	CS SCJ 2495/18	PAWAN GUPTA Vs. DARSHANA DEVI	06.08.20
8	EX 1198/19	HDFC BANK LTD. Vs. TANVIR ISLAM	06.08.20
9	EX 1797/19	MADAN MOHAN JAIN Vs. MOHIT AHUJA	06.08.20
10	EX 2005/19	SAVITRI ANAND Vs. MUNICIPAL CORPORATION OF DELHI	06.08.20
11	EX 2097/19	WARISUDDIN Vs. MOHD. SAHIB AND ORS.	06.08.20
12	EX 2/20	INDUSIND BANK LIMITED Vs. ROHIT	06.08.20
13	EX 4/20	INDUSIND BANK Vs. RAJ KUMAR	06.08.20
14	CS SCJ 269/17	ICICI BANK LTD Vs. ROHIT BAL	06.08.20
15	CS SCJ 95321/16	MOHD. NAEEM Vs. MAHMOODA KHANAM	06.08.20
16	CS SCJ 1862/18	JOGINDER SUKHIJA Vs. ANURAG VARSHANEY	06.08.20
17	CS SCJ 529/19	SHYAM BEARINGS PVT. LTD. Vs. TOKAI ENGINEERINGS PVT. LTD.	06.08.20
18	CS SCJ 95013/16	RAEESA BI Vs. MOHD. MANSOOR AHMED	06.08.20
19	CS SCJ 1713/19	ICICI BANK LTD Vs. RAM KUMAR	06.08.20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Shirish Aggarwal
Additional Rent Controller
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		651/18	ASHOK KUMAR GUPTA Vs. MATRO DEVI (DECEASED)
2	RC ARC		917/18	PAWAN GUPTA Vs. DARSHANA DEVI
3	RC ARC		918/18	PAWAN GUPTA Vs. DARSHANA DEVI
4	RC ARC		6/20	DHARAMSHALA RAM NATH INDER DEVI TRUST Vs. JAI PRAKASH
5	RC ARC		7/20	DHARAMSHALA RAM NATH INDER DEVI TRUST Vs. SURINDER SINGH
6	RC ARC		8/20	DHARAMSHALA RAM NATH INDER DEVI TRUST Vs. MANMOHAN VAIRATHI
7	RC ARC		9/20	DHARAMSHALA RAM NATH INDER DEVI TRUST Vs. RAM NARESH
8	RC ARC		10/20	DHARAMSHALA RAM NATH INDER DEVI TRUST Vs. MOHAN YADAV
9	RC ARC		11/20	DHARAMSHALA RAM NATH INDER DEVI TRUST Vs. RAMESH JAIN
10	RC ARC		12/20	DHARAMSHALA RAM NATH INDER DEVI TRUST Vs. SUKH SAGAR VERMA
11	RC ARC		13/20	DHARAMSHALA RAM NATH INDER DEVI TRUST Vs. MADAN LAL VERMA
12	RC ARC		137/20	FEROZ AHMED Vs. TARA CHAND PURSWANI
13	RC ARC		139/20	FEROZ AHMED Vs. RAM NARAIN CHUGH
Plaintiff/Petitioner Evidence				
14	RC ARC	E-102/2011	78792/16	SHRI BAL KRISHNA GUPTA Vs. SHRI HEMANT JOHAR
15	RC ARC	E-630/2014	77153/16	PARAMJEET SINGH ANR Vs. DALIP KUMAR SHARMA
Defendant/Respondent Evidence				
16	RC ARC	OE-85/2014	78885/16	TARA CHAND GUPTA ANR Vs. JAI PARKASH ORS
Misc. Arguments				
17	RC ARC	1073/2014	77223/16	HANS RAJ SETH H.U.F. ORS Vs. LAL CHAND ORS
Misc./ Arguments				
18	Misc RC ARC		52/17	BHUPENDER KAUR ORS Vs. HARDAYAL MUNICIPAL PUBLIC LIBRARY
Misc. Arguments				
19	RC ARC		651/18	SACHIN KUMAR Vs. RADHA SHARMA
20	RC ARC		770/19	FEROZ AHMED Vs. CHANDAN LAL @ CHANDU

6-8-2020

All cases are listed for 6-8-2020

Senior Civil Judge cum RC, Central, THC

IN THE COURT OF MS. DIVYA GUPTA

Civil Judge

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		1992/18	CHANDRA BHAN SINGH SEHRAWAT Vs. SUNIL KUMAR - 06/8/20
2	CS SCJ		2958/18	M/S. D.S. GREEN AGROTECH PVT LTD. Vs. ADITYA BORA - 06/8/20
3	CS SCJ		3583/18	PUNJAB AND SIND BANK Vs. MOHAN - 06/8/20
4	CS SCJ		335/19	JETHA NAND SALUJA Vs. UMA BATRA AND ANOTHER - 06/08/20
5	CS SCJ		3174/19	SETHI INDUSTRIAL CORPORATION Vs. SILVER STAR - 06/08/20
6	CS SCJ		3341/19	SMT. MANJU Vs. SHISHUPAL - 06/08/20
7	CS SCJ		116/20	M/S. KUSHAL IMPEX. Vs. M/S. TIPPERMANN INDIA PVT. LTD. - 06/8/20
8	CS SCJ		222/20	M/S. TRINITY FINLEASE PVT. LTD. Vs. SHYAM SHARMA - 06/08/20
9	CS SCJ		223/20	M/S. TRINITY FINLEASE PVT. LTD. Vs. MANJEET - 06/08/20
10	Misc SCJ		80/20	MEENA DEVI Vs. KAMAL JOHNSON VICTOR - 06/08/20
11	CS SCJ		616/20	PANNA LAL AND COMPANY Vs. V.P. TEXTILES - 06/08/20
Issues				
12	CS SCJ		1595/19	MANAPPURAM FINANCE LIMITED Vs. SUBHASH CHANDER - 06/08/20
13	CS SCJ		2325/19	M/S. BANSWARA SYNTEX LTD. Vs. KULDEEP KUMAR MEENA - 06/8/20
Plaintiff/Petitioner Evidence				
14	CS SCJ		1904/18	DURAFSHAN ABID Vs. KAMALUDDIN - 06/08/20
15	CS SCJ		298/19	SHUBHAM INTERNATIONAL Vs. EATBUD FOOD PVT. LTD. - 06/08/20
Defendant/Respondent Evidence				
16	CS SCJ		3862/17	DANDONA FINANCE LTD Vs. SONU - 06/08/20
Misc. Arguments				
17	CS SCJ		3239/18	B.K. BAGGA Vs. BRIJ MOHAN VIG - 06/8/20
18	CS SCJ		1205/19	M/S RAM NIWAS AND SONS Vs. M/S KASHYAP SAREE CENTRE - 06/8/20
Final Arguments				
19	CS SCJ		93174/16	ANIL DUA Vs. PRAFUL KUMA - 06/08/20

All cases Adjourned
for 6-8-20